

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 25<sup>th</sup> February, 2022

No.HC.VII-05/2021/ 1070 /A. Shri Ranjan Brahma, Civil Judge & Asstt. Sessions Judge, Tinsukia, is transferred and posted as Deputy Secretary, Assam State Legal Services Authority, Guwahati, vice Smti Tripti Ari already transferred on promotion.

Shri Brahma will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ 1071 /A. The Additional Chief Judicial Magistrate, Tinsukia will remain in-charge of the Court and Office of the Civil Judge & Asstt. Sessions Judge, Tinsukia, in addition to his normal duties, until otherwise directed.

No.HC.VII-05/2021/ 1072 /A. Shri Tripti Ari, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati, who is looking after the function of the Deputy Secretary, Assam State Legal Services Authority, Guwahati, stand relieved of the additional duties of Deputy Secretary, Assam State Legal Services Authority, Guwahati, with effect from the date of taking over charge by Shri Ranjan Brahma.

By Order,  
*Sd/- Roman Baruah.*  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-05/2021/ 1073 - 1095 /A.

Dated 25.02.2022

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.

Contd.....

*Me*  
25/2/2022

[2]

12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.  
***He is requested to appoint Shri Ranjan Brahma, as Deputy Secretary, Assam State Legal Services Authority, Guwahati.***
13. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/Kamrup, Amingaon.
14. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
15. Smti Tripti Ari, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati.
16. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, \_\_\_\_\_
18. Shri Ranjan Brahma, Civil Judge & Asstt. Sessions Judge, Tinsukia.
19. The Additional Chief Judicial Magistrate, Tinsukia.
20. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
22. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
24. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

*A. S. Choudhury*

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**